

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 194/1998
M.A. NO. 1260/1997
in
O.A. NO. 534/1997

(3)

New Delhi this the 27th day of July, 1998

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Radhey Shyam S/O Fanga Singh,
R/O 252, Gautam Nagar,
Shibhawan Pura,
Ghaziabad (UP).

... Applicant

(By Shri P. L. Mimroth, Advocate)

-Versus-

1. Shri R. U. S. Prasad,
Secretary, Department of Posts,
Ministry of Communication,
Dak Bhawan,
New Delhi-110001.

2. Shri R. S. Gupta,
Post Master General,
Dehradun Region,
U.P. Circle, Dehradun.

3. Shri P. C. Joshi,*
Sr. Suptd. of Post Offices,
Ghaziabad Division,
Ghaziabad (UP).

... Respondents

(By Shri N. S. Mehta, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :-

The learned counsel for the respondents submitted that these contempt proceedings were initiated on the basis of a notice issued to the applicant on 12.5.1998. Since that notice has been withdrawn by subsequent order dated 9.7.1998, these

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contempt proceedings have become infructuous. A copy of the subsequent order dated 9.7.1998 is filed. It may be taken on record. The learned counsel for the applicant does not dispute that in view of the document filed today, the contempt proceedings have become infructuous. Accordingly, these proceedings are hereby dropped. Rule nisi, if any, shall stand discharged.

JK

(K. M. Agarwal)
Chairman

R. K. Ahooja
(R. K. Ahooja)

Member (A)

/as/